

65
20/1/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

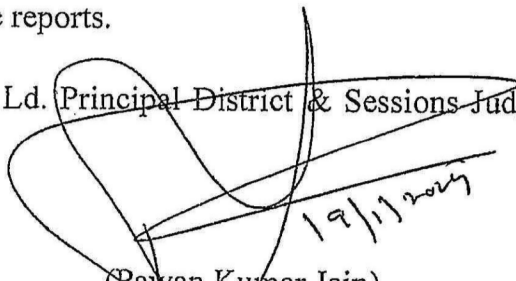
CIRCULAR

With immense pleasure and pride, it is informed to all Ld. Judicial Officers of Delhi District Courts that 14th December 2023 was a proud and great moment for the Delhi District Courts when Hon'ble Mr. Justice Manmohan, Acting Chief Justice, High Court of Delhi inaugurated "**Online Fine Payment in Criminal Jurisdiction**".

Now, all the Ld. Judicial Officers are informed that after completing/carrying out all the codal formalities, the "**Online Fine Payment in Criminal Jurisdiction**" is being put into practice/rolled out in all the courts having criminal jurisdiction, except Rouse Avenue Court Complex, of Delhi District Courts w.e.f. 26.01.2024.

All Ld. Judicial officers holding criminal courts are requested to allow the parties/violators/advocates to pay fine online through <https://pay.ecourts.gov.in>. The reader (in absence of Reader, the other court staff) of court shall ensure the confirmation of receipt of online fine payment to Ld. Presiding Officer of the Court. It will also be ensured by the courts that no physical Cash Receipt shall be issued to the parties in lieu of online fine payment made through <https://pay.ecourts.gov.in> as the payment portal automatically generates an acknowledgment receipt upon making successful payment. The court staff shall be able to verify the payment of fine through CIS and shall also be able to generate requisite reports.

This issues with the prior approval of Ld. Principal District & Sessions Judge, (Hqs). Tis Hazari Court, Delhi.


19/1/2024
(Rawan Kumar Jain)
Chairman(I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

10/1/2024
18/01/2024

as per
original file
(to be included)

3724 - 4524

/IT Cell/ 2024

Dated:

19 JAN 2024

Copy forwarded for information and necessary actions to:

1. Worthy Registrar General, Delhi High Court, New Delhi.
2. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
3. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI).
RACC, New Delhi.
4. Ld. Principal Judge-Family Court, Dwarka, New Delhi.
5. Ld. Chairman, Delhi Judicial Academy, Dwarka, New Delhi.
6. Ld. Chairman (IT & Digitization), Delhi District Courts.
7. Ld. In-charge, Mediation Centre, Tis Hazari Court, Delhi.
8. Ld. Member Secretary, DLSA, Rouse Avenue Court Complex, New Delhi.
9. All the Ld. Judicial Officers of all the districts of Delhi District Courts.
10. Ld. CPC, Hon'ble High Court of Delhi, New Delhi.
11. Ps. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi
12. R&I for uploading on LAYERS.


Chairman (I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

06
20/1/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

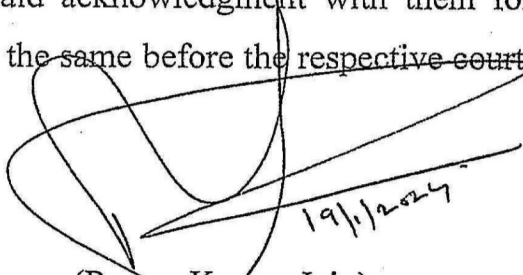
GENERAL NOTIFICATION

It is informed to all the concerned that the "Online Fine Payment in Criminal Jurisdiction" is being put into practice/rolled out in all the courts/districts, except Rouse Avenue Courts Complex, of Delhi District Courts w.e.f. 26.01.2024.

Now, where a court having criminal jurisdiction imposes a fine upon a party(ies) on or after 26.01.2024, the Advocate(s)/Party(ies) have an option to pay such fine online through <https://pay.ecourts.gov.in>.

In case of online fine payment through <https://pay.ecourts.gov.in>, no acknowledgment receipt shall be required to be issued by the Court as the payment portal automatically generates an acknowledgment receipt upon successful payment.

The parties shall retain a copy of said acknowledgment with them for further or future reference and shall produce the same before the respective court, if it is directed.


19/1/2024

(Pawan Kumar Jain)
Chairman(I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

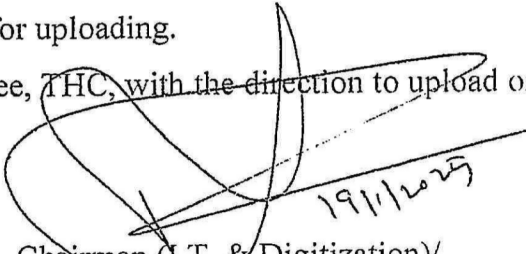
PD & SS (Hq)
19/01/2024

W. K. Jain
OIC/Gen. Inv. (Hq)
(Be checked)

Dated: 18 JAN 2024

Copy forwarded for information and necessary actions to:

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi
2. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi with the request to disseminate the information on the respective websites, affix on the prominent place/notice board and also share with Ld. Judicial Officers of their districts as well as respective Bar Association.
3. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI), RACC, New Delhi with the request to disseminate the information by affixing the same on the prominent place/notice board and also share with Ld. Judicial Officers of their districts.
4. Ld. Principal Judge-Family Court, Delhi/New Delhi.
5. Ld. Officer In-Charge- Computer, Delhi/New Delhi.
6. Ld. CPC, Hon'ble High Court of Delhi, New Delhi.
7. Ps. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi
8. Hony. Secretary, Delhi High Court Bar Association, High Court of Delhi, New Delhi
9. Hony. Secretary, Delhi Bar Association. Tis Hazari Court, Shahdara Bar Association, Karkardooma Court, Saket Bar Association, Saket Court Complex, New Delhi Bar Association, Paliala House Court, Dwarka Bar Association, Dwarka Court and Rohini Bar Association, Rohini Court to upload the same on your website and also affix it on notice board and prominent place for dissemination at large.
10. The dealing Assistant, Layer seat, THC for uploading.
11. The Dealing assistant, Website Committee, THC, with the direction to upload on website.
12. Concerned file


19/1/25
Chairman (I.T. & Digitization)/
Centralized Computer Committee
Tis Hazari Court, Delhi

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**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 2481-2561 /Cir1./Gen1./West/THC/2024

Dated 22/1/24

CIRCULAR

Sub:- Online Fine Payment in Criminal Jurisdiction.

**Ref:- Endorsement Circular No. 3724-4524/IT Cell/2024 Dated 19.01.2024 and
Endorsement General Notification No. 4786-4836/IT Cell/2024 Dated 19.01.2024.**

Forwarded copies of above mentioned Circular and General Notification received, on the subject cited above, from the Chairman, (I.T. & Digitization)/Centralized Computer Committee, Tis Hazari Courts, Delhi for information and compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Official to upload the same on Centralized Website through LAYERS as well as on the Website of West District.
3. The Hony. President, Bar Association, Tis Hazari Courts, Delhi.
4. The Hony. Secretary, Bar Association, Tis Hazari Courts, Delhi.
5. Reader to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS AND to affix the aforesaid Circular and General Notification on the Prominent Places/Notice Board at Tis Hazari Courts Complex, Delhi.


(AJAY GUPTA)

Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.